

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.413**  
**IB/211/ND/2024**

**IN THE MATTER OF:**

Mellanox Technologies India Private Limited                      ...                      Applicant

**Under Section 59 (IBC)**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant                      :  
For the ROC                                : Ms. Jyoti Khurana, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the RoC is present and submitted that they already filed the report. Due to non-connectivity of internet/electricity, today, we are not in a position to hear the Counsel and not see the files on DMS portal. List the matter on **25.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**